

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).4653/2008

(From the judgement and order dated 25/06/2008 in WPCRL No. 802/2008 of
The HIGH COURT OF DELHI AT N. DELHI)

RANVIR SINGH RATHI

Petitioner(s)

VERSUS

COMMR.OF DELHI POLICE & ANR.

Respondent(s)

Date: 27/06/2008 This Petition was called on for MENTIONING today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE G.S. SINGHVI
(VACATION BENCH)

For Petitioner(s)

Petitioner-In-Person.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER
List on Monday i.e. 30th June, 2008.

(Sheetal Dhingra)
Court Master

(Om Prakash)
Court Master